NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1-Dr. KS-Ravichandran prs D-Trypalakhu: Adv 2-Mohan Pulkkal Armola

O RA

<u>ORDER</u>

Counsel for Petitioner present. Representative for the Respondent present. Put up the matter along with TCP/107/16 on 12.01.2018 at 02.30 P.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk